

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:272
ANSWERED ON:12.08.2010
DEVELOPMENT OF MINORITIES
De Dr. Ratna;Naranbhai Shri Kachhadia

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the major issues accorded priority for the development of minorities during the Eleventh Five Year Plan;
- (b) whether the Government has adequately addressed all those issues in the action plan prepared thereon;
- (c) if so, the details thereof;
- (d) whether some States including Uttar Pradesh have not fully utilized the funds allocated for implementation of the Multi Sectoral Development Programme (MSDP); and
- (e) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO 272 FOR 12.08.2010 RAISED BY DR. RATNA DE (NAG) AND SHRI KACHHADIA NARANBHAI REGARDING DEVELOPMENT OF MINORITIES:

(a) to (c): The major issues accorded priority during the Eleventh Five Year Plan are encompassed in the Prime Minister's New 15 Point Programme for the Welfare of Minorities and these include enhancing opportunities for education for minorities, equitable share in economic activities and employment through access to credit and representation of persons from minority communities in recruitment to Government departments and public sector undertakings, improving the conditions of living of minorities and prevention and control of communal disharmony and violence. The progress of implementation of the programme, including the schemes for the welfare of minorities of the Ministry of Minority Affairs, is at Annex-I.

(d) and (e): Under Multi-sectoral Development Programme (MsDP) implemented in minority concentration districts (MCDs), Rs. 1290.62 crore, including Rs.426.50 crore for MCDs of Uttar Pradesh, have been released to the States / UTs till now. The State-wise details of tentative allocation, funds released and expenditure reported by the State Government/UT for 2008-09, 2009-10 and 2010-11 are at Annex- II. The steps taken in this regard to improve the implementation of MsDP include holding meetings with State Secretaries, review of progress in Oversight Committee meetings and field visits to inspect the assets created by the officials of Central and State Government and National Level Monitors deployed by the Ministry for all MCDs.